

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
2562-2563/2018

STATE OF U.P.

Petitioner(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

(IA No.25564/2018-CONDONATION OF DELAY IN FILING and IA
No.25567/2018-EXEMPTION FROM FILING O.T.)

Date : 05-09-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Aviral Saxena, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps
alongwith fresh and complete address of respondent Nos.1 and 2
in SLP(Crl.) No.2562/2018 and sole respondent in SLP(Crl.)
No.2563/2018 within four weeks, as prayed, as last opportunity.
Notice thereafter be issued.

List again on 31.10.2018.

KAPIL MEHTA
Registrar
05-09-2018

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